

**Central Administrative Tribunal  
Principal Bench**

O.A. No. 1878/2013

New Delhi, this the 27<sup>th</sup> day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Prasad Kumar P.  
S/o Late Shri S.N.P. Pillai,  
R/o Flat No.50, Delhi Govt. Flats,  
Sector-XI, Rohini, New Delhi-85. ... Applicant

(By Advocate : Ms. Bimla Devi for Shri Ajesh Luthra)

Versus

1. Govt. of N.C.T. of Delhi,  
Through the Chief Secretary,  
5<sup>th</sup> Floor, Delhi Sachivalaya,  
New Delhi.
2. The Principal Secretary (Services),  
Services Department,  
GNCT of Delhi,  
7<sup>th</sup> Level, B Wing, Delhi Sachivalaya,  
New Delhi.
3. The Secretary,  
Department of Training & Technical Education,  
GNCT of Delhi,  
Muni Maya Ram Marg,  
Pitam Pura,  
Delhi-110088. ... Respondents

(By Advocate : Mrs. Alka Sharma)

**ORDER (Oral)**

**By Mr. P.K. Basu, Member (A):**

Learned proxy counsel for the applicant states that the respondents have now passed order dated 06.02.2017 granting the

Non-Functional Scale of Rs. 15600-39100 with Grade Pay of Rs.5400/- w.e.f. 20.09.2008 to the applicant, as had been prayed in the O.A.

2. The O.A. has thus become infructuous and, therefore, the same is dismissed accordingly. No costs.

**(Dr. Brahm Avtar Agrawal)**  
Member (J)

**(P.K. Basu)**  
Member (A)

/Jyoti/